

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 35
C.A(CAA)274/MB/2021

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.11.2022**

NAME OF THE PARTIES: - **Veeral Additives Pvt Ltd**

Appearance (via video-conference):

For Applicant

: Senior Counsel Mr. Zal Andhyarujina
a.w. Counsel Mr. Karan Bhide,
Adv. Deepshikha Ughade i/b.
Dave & Girish & Co

Section 230-232 of the Companies Act, 2013

ORDER

Heard and Reserved for Orders.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)